



HARYANA LEGISLATIVE ASSEMBLY

Budget Session 2025

Starred Question

12th March, 2025

Total Question - 20

To Declare Prithla Block as Sub-Division

***41 Sh. Raghubir Tewatia (Prithla):**

Will the Revenue and Disaster Management Minister be pleased to state: -

a) whether it is a fact that there are 104 villages in Prithla Assembly Constituency in which 34 villages fall under the district Palwal and 70 villages falls under the district Faridabad;

b) if so, whether there is any proposal under consideration of the Government to declare Prithla Block as Sub-division (which falls under Palwal District) togethewith the details thereof; and

c) whether there is also any proposal under consideration of the Government to declare any of the largest villages i.e Mohna, Chhyansa, Atali, Dayalpur and Fathehpur Billoch (falls under district Faridabad) as Sub-division; if so, the details thereof?

To Set-up a STP in Jagadhri

***42 Ch. Akram Khan (Jagadhari):**

Will the Public Health Engineering Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to set-up a Sewerage Treatment Plant (STP) in Jagadhri, District Yamunanagar; and

b) if so, the time by which its construction work is likely to be started?

To Give Ownership Rights to the People

***43 Sh. Chander Parkash (Adampur):**

Will the Revenue and Disaster Management Minister be pleased to state: -

a) whether it is a fact that the Government had decided to give ownership rights of the land of their villages to the people of 5 villages of Hisar District i.e. Sanjay Nagar, Bir Babran, Rajeev Nagar Jhiri, Dhandhoor and Piranwali in the year 2023-24; and

b) if so, the rate fixed by the Government for the land in these villages and the steps taken by Government so far in order to give ownership rights of the land to the people togetherwith the time by which the ownership rights of their own houses are likely to be given to the abovesaid people?

To Provide Adequate Drinking Water

***44 Sh. Induraj Singh Narwal (Baroda):**

Will the Public Health Engineering Minister be pleased to state: -

a) whether it is a fact that there is no adequate drinking water in the water works of village Baroda, Gangana, Butana, Kathura, Shamdi, Mundlana, Bhainswal Kalan, Aahulana, Jagsi, Anvali and Rabhra of Baroda Assembly Constituency and the pipelines of supplying water from water works to villages have also become dilapidated due to which the water supply is interrupted;

b) whether it is also a fact that an estimate of Rupees 3 crore was sent near about 1 year ago for laying down the pipeline in village Mundlana but no sanction has been granted by the Government in this regard so far; and

c) if so, the steps taken by the Government to solve the above said problem togetherwith the time by which the said problem is likely to be solved?

To Clean and Strengthen/line the Embankments of Baba Markanda River

***45 Sh. Ram Karan (Shahbad):**

Will the Irrigation and Water Resources Minister be pleased to state :-

a) whether it is a fact that flood occurred in the holy river of Baba Markanda periodically, resulting the loss of life and property at a very large scale in Shahabad Markanda;

b) whether there is any proposal under consideration of the Government to clean and strengthen/line the embankments of the Baba Markanda River; if so, the time by which it is likely to be cleaned and its embankments are likely to be strengthened/lined; and

c) if not, the reasons thereof?

Present Status of the CM Announcement

***46 Sh. Ghanshyam Dass (Yamunanagar):**

Will the Urban Local Bodies Minister be pleased to state :-

a) the details of the Chief Minister's announcement code no. 10671;

b) the phases of the works under the abovesaid announcement which have been completed/lying incomplete; and

c) the reasons of delay in completion of abovesaid work togetherwith the time by which the abovesaid announcement is likely to be completed?

To Construct the Ring Road

***47 Sh. Ashok Kumar Arora (Thanesar):**

Will the Public Works (B&R) Minister be pleased to state whether there is any proposal under consideration of the Government to construct any outer ring road around the city of Thanesar (Kurukshetra) togethewith the time by which it is likely to be constructed?

To Construct the Stadium

***48 Sh. Kapoor Singh (Bawani Khera):**

Will the Minister of State for Sports be pleased to state:-

a) whether it is a fact that a stadium was proposed to be constructed on the land of city park announced by the Hon'ble Chief Minister in Bawani Khera, but its construction has not been started so far; and

b) if so, the present status of CM's announcement number 22524?

To Declare Matanhail Tehsil as Sub-Division

***49 Smt. Geeta Bhukkal (Jhajjar):**

Will the Revenue and Disaster Management Minister be pleased to state whether there is any proposal under consideration of the Government to declare tehsil Matanhail as Sub-Division of District Jhajjar?

To Construct/Repair the Phirnies

***50 Sh. Kuldeep Vats (Badli):**

Will the Development and Panchayats Minister be pleased to state: -

a) whether it is a fact that the phirnies of various villages i.e. Patauda, Tumbaheri, Mubarikpur, Kasni, Dawla, Silani, Silana, Khudan, Samaspur Majra, Surehti, Subana, Chappar, Kot, Bajitpur, Sikanderpur, Suhra, Jahangirpur, Pelpa, Bamdola, Ladpur, Nimana, Goela Kalan, Kherka Gujjar, Aurangpur, Chhabili, Dadri Toye, Yakubpur, Fatehpur, Ismailpur, Mundakhera and Bupania of Badli Assembly Constituency are in very bad condition and water accumulated therein not only during the rainy season but also during the normal days; and

b) if so, the time by which the abovesaid phirnies are likely to be repaired/constructed togetherwith the details thereof ?

To Install STP and Sewerage System

***51 Sh. Satpal Jamba (Pundri):**

Will the Public Health Engineering Minister be pleased to state: -

a) whether it is a fact that the villages Habri, Karora and Pabnawa of Pundri Assembly Constituency are having the population of more than 10 thousand people; and

b) if so, the time by which the installation work of STP and sewerage system under the Mahagram Yojana is likely to be started in the abovesaid villages togetherwith the details thereof?

To Re-schedule the Supply of Electricity for Agriculture

***52 Sh. Anil Yadav (Kosli):**

Will the Energy Minister be pleased to state: -

a) whether it is a fact that schedule of electricity supply to the agriculture fields of Kosli Assembly Constituency was 10 A.M. to 6 P.M. and 2 A.M. to 10 A.M., which has now been changed to 7:15 A.M. to 3:15 P.M. and 8:30 P.M. to 4:30 A.M. respectively, as a result of which the farmers are facing problem in irrigating their fields; and

b) if so, whether there is any proposal under consideration of the Government to re-schedule the supply of electricity as earlier schedule?

To Re-construct the Road

***53 Sardar Mandeep Chatha (Pehowa):**

Will the Public Works (B&R) Minister be pleased to state: -

a) whether it is a fact that the main road from Pehowa to 3rd Gate of Kurukshetra University, Kurukshetra is in dilapidated/very bad condition; and

b) if so, whether there is any proposal under consideration of the Government to re-construct the abovesaid road togetherwith the time by which it is likely to be re-constructed?

To Open a Government Hospital

***54 Sh. Randhir Panihar (Nalwa):**

Will the Health Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to open a Government Hospital in Azad Nagar of Hisar; if so the details thereof; and

b) the time by which it is likely to be opened?

To Save the Crops from Stray Animals

***55 Smt. Shakti Rani Sharma (Kalka):**

Will the Agriculture and Farmers Welfare Minister be pleased to state: -

a) whether it is a fact that the crops cannot be protected from stray animals like Nilgai etc. through solar fencing; and

b) if so, whether there is any option available with the department other than the solar fencing, to protect the crops of farmers from stray animals togetherwith the details thereof?

To Construct the Building of Schools

***56 Sh. Vinod Bhayana (Hansi):**

Will the School Education Minister be pleased to state: -

a) whether it is a fact that there are no buildings of schools in village Kulana, Sainipura, Kharkara, Prem Nagar, Mamanpura and Mochi Mohalla of Hansi Assembly Constituency; if so, the details thereof;

b) whether it is also a fact that the construction work of new building of abovesaid schools was started, but later stopped due to lack of budget; and

c) if so, whether there is any proposal under consideration of the Government to allocate the budget and to construct new buildings of abovesaid schools in the Hansi Assembly Constituency togetherwith the time by which the abovesaid buildings are likely to be constructed alongwith the details thereof?

To Construct ROB

***57 Sh. Mool Chand Sharma (Ballabgarh):**

Will the Public Works(B&R) Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to construct a ROB over the railway track to connect N.H. 44 with N.H. 148-NA via Sector 59 to 63 and dividing road of Sector 64 & 65; if so, the details thereof; and

b) the time by which the construction work of said ROB is likely to be started?

To Install Sewerage System

***58 Smt. Krishna Gahlawat (Rai):**

Will the Chief Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to install sewerage system in Kundli Municipal area falling under the Rai Assembly Constituency in order to drain out the dirty water of such area; and

b) if not, the reasons thereof?

To Shift the Electricity Poles

***59 Sh. Kanwar Singh (Mahendragarh):**

Will the Energy Minister be pleased to state: -

a) the details of the electricity poles installed in the unsafe/dangerous positions on roads in Mahendergarh district; and

b) whether there is any proposal under consideration of the Government to shift the said poles to safe position togetherwith the time by which the abovesaid poles are likely to be shifted?

Number of FIRs Registered for Hate Speeches

***60 Ch. Aftab Ahmed (Nuh):**

Will the Chief Minister be pleased to state: -

a) the number of FIRs registered by the Government against hate speeches and social media handles etc. which vitiates the peaceful atmosphere and spreads hatred in society during the last 10 years in State togetherwith the district wise details thereof; and

b) whether any action has been initiated by the Government against such persons, media channels, social media handles and other related connections; if so, the details thereof?
